CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO. 408 of 2001

Dated this the 17th day of September, 2001

Coram: Hon'ble Mr.Justice Birendra Dikshit - Vice Chairman Hon'ble Mr.B.N.Bahadur - Member (A)

Dr.J.P. Mishra,
Superintendent of Salt Bhayandar
Circle, Near Railway Station,
Bhayandar (West),
District Thane,
Maharastra.
R/o Salt Bungalow,
Near Railway Station,
Bhayandar (West),
Thane,(Maharastra).
(By Advocate Shri S.P.Saxena)

Applicant

VERSUS

- Union of India through the Secretary, Department of I>P>P>, (Industrial Policy & Promotion), Government of India, Ministry of Industry, Udyog Bhawan, New Delhi.
- 2. Shri R.Prakash, "Salt Commissioner," Lavan Bhawan, Jhalana, Doongri, Jaipur (Rajasthan).
- 3. Shri L.Jadham,
 Deputy Salt Commissioner,
 Exchange Building, 4th Floor,
 Sprott Road, Bellard Estate,
 Mumbai.
 (By Advocate Shri V.G.Rege)

- Respondents

ORAL ORDER

Per: Hon'ble Mr. Justice Birendra Dikshit - Vice Chairman -

Heard the learned counsel for the applicant Shri S.P.Saxena. He states that the applicant wants to withdraw this OA. The OA is dimissed as withdrawn. Interim order is vacated. No costs.

(B.N. Bahadur)
Member (A)

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(Birendra Dikshit) Vice Chairman